

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3982
TO BE ANSWERED ON 04TH JANUARY, 2019**

NURSING COLLEGES

3982. SHRI P.C. MOHAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Indian Nursing Council (INC) has removed the approval of some nursing colleges in Karnataka;
- (b) if so, the details thereof and the reasons therefor;
- (c) the steps taken by the Government to help students studying in Karnataka from the problems of degree from unapproved colleges;
- (d) the stand of the Government on such orders by the Government of Karnataka which stipulates that INC approval is not required for nursing colleges in Karnataka; and
- (e) the steps taken/proposed to be taken by the Government to protect the interests of innocent students?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): Indian Nursing Council has informed that they have not removed the list of nursing colleges approved in Karnataka.

(c) to (e): The issue of whether students passing out from Nursing Colleges which have been found not suitable by Indian Nursing Council under Section 13 and 14 of Indian Nursing Council Act 1947 is subjudice before Hon'ble Supreme Court of India in SLP No. 32603 of 2017.

.....